

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

36. C.P.(IB)-3149(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **14.02.2020**

NAME OF THE PARTIES:- Siegwerk India Pvt Ltd

V/s

Immense Packaging Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

No representation for the respondent. Counsel for the petitioner is present.

Counsel for the petitioner is directed to inform the next date hearing as a last chance.

List this matter on 19.03.2020 for further consideration.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

/RS/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)